

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

16

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/216/2017  
NAME OF THE PETITIONER(S) : CAPE BUILDERS PVT LTD  
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

R. J. HARITHARAN

Pcs

R. J. Haritharan

B. Sarathbahu  
for RoC, Chennai

Representing Counsel for  
RoC, Chennai

B. Sarathbahu

**ORDER**

PCS present on behalf of the Applicant. Counsel for RoC also present and prayed for time to file objections. At request, time is enlarged. Put up on **23.01.2018** at **10.30 A.M.**

sd/-  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

ghk